

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1151
ANSWERED ON:05.03.2013
INSURANCE FOR FISHERMEN
Sayeed Muhammed Hamdulla A. B.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Lakshadweep Administration has not allocated any funds in its Annual Plan Budget for 2012-13 for Providing insurance to fishermen;
- (b) if so, the details thereof and the action taken by the Union Government in this regard; and
- (c) the steps taken by the Union Government to ensure that schemes meant for the welfare of fishermen are made available to them?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a)to (c) A proposal to cover 11460 fishermen under the Group Accident Insurance component of the Centrally Sponsored Scheme (CSS)- National Scheme for Welfare of Fishermen has been received from Lakshadweep Administration for 2012-13. As per the guidelines of the scheme 100% funding is provided by the Central Government to Union Territories. A sum of ` 3,20,880 has been released by the Central Government to provide insurance cover to the said fishermen from Lakshadweep. All States and UTs are eligible to avail assistance under various components of the CSS- National Scheme for Welfare of Fishermen. The guidelines of the scheme are circulated to all States/ UTs and are also available on the website of Department of Animal husbandry Dairying and Fisheries, Government of India.